

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 315
(IB)-1238(ND)2019
IA/1729/2020 IA/4310/2020 IA/4605/2020

IN THE MATTER OF:

M/s. Arcee Trading Corporation

...

Applicant/Petitioner

Versus

M/s. Dev Landcon Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.11.2020

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

ORDER

Renotify this case on 25.11.2020.


(T.S SINGH)
COURT OFFICER